

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) No.

(b) and (c). Do not arise.

**Opening of Public Call Offices in Puri and Berhampur in Orissa**

123. SHRI CHINTAMANI PANIGRAHY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether new Public Call Offices have been opened in the Puri and Berhampur Postal Divisions in Orissa in 1970-71 ;

(b) whether Public Call Offices at Kuhuri, Gania, Garh Nial in the District of Puri in Orissa have been opened by now ; and

(c) if not the reasons therefor ?

THE MINISTER OF COMMUNICATIONS (SHRI SHER SINGH) : (a) Yes, Sir. Three public call offices have been opened in Puri Postal Division and four in Berhampur Division during the year 1970-71.

(b) No, Sir.

(c) The proposals to open public call offices at Kuhuri, Gania and Garh Niai in District Puri of Orissa are still under examination.

**Implementation of Textile Wage Board Award in Textile Mills in Kanpur**

124. SHRI S. M. BANERJEE : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether the Textile Wage Board Award has been implemented in all the Textile Mills in Kanpur ;

(b) if not, the reasons for the same ;

(c) the names of those Mills which have not implemented the same ; and

(d) the action taken by the Government ?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (d). The position of implementation of the recommendations of the Textile Wage Board in the 10 Cotton Textile units of Kanpur, as reported by the State Government, is as follow :

(1) The 5 units mentioned below have implemented most of the recommendations, except fixation of a basic wage with effect from 1-1-1969 and revision of piece-rates in respect of which negotiations are in progress :

(1) M/s Elgin Mills Co. Ltd. (Mill No. 1), Kanpur.

(2) M/s Elgin Mills Co. Ltd., (Mill No. 2), Kanpur.

(3) M/s Cawnpore Textiles Ltd., Kanpur.

(4) M/s J. K. Cotton Spg. and Wvg. Mills Co. Ltd., Kanpur.

(5) M/s Swadeshi Cotton Mills Co. Ltd. Kanpur.

(ii) The following 3 units have implemented the recommendations partially :—

(1) Muir Mills Co. Ltd., Kanpur.

(2) Atherton West and Co. Ltd., Kanpur.

(3) J. K. Manufacturers Co. Ltd., Kanpur.

Out of these, two units *viz.* Atherton West and Co. Ltd., Kanpur and J. K. Manufacturers Co. Ltd., Kanpur had gone in writ before the Hon'ble High Court against the order of Government enforcing recommendations of the Wage Board and have obtained stay orders ; they have however, implemented the recommendations partially as per agreement between the employers and workmen.

(iii) The following 2 units have not implemented the recommendations, claiming themselves to be weak units :—

(1) M/s Laxmi Ratan Cotton Mills Co. Ltd., Kanpur.

(2) M/s. New Victoria Mills Co. Ltd.,  
Kanpur.

2. The cases of units claiming to be weak were considered by a One-man Committee set up by the State Government and its recommendations are now receiving attention of the State Government.

**Conversion of PTI into International  
Press Agency**

125. SHRI S. M. BANERJEE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether any final decision has been taken to convert Press Trust of India into an International Press Agency ,

(b) if not, whether there is any alternative suggestion to this , and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) . (a) A decision for conversion of the Press Trust of India into a full-fledged international news agency has to be taken by Press Trust of India and not by Government.

(b) and (c) Recognising the need for effective dissemination of news to and from India, Government are interested in the formation of a well-equipped international news agency and will encourage the formation of such an agency.

**Stoppage of Import of Wheat under  
PL—480**

126. SHRI S. M BANERJEE : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether import of wheat under PL—480 is likely to be stopped when stage of self-sufficiency is reached in India ;

(b) if so, whether it is likely to happen during the Fourth Plan period; and

(c) if not, when ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE, (SHRI ANNASAHIB P. SHINDE) : (a) and (b). It is envisaged that imports of wheat under PL—480 will be stopped after 1971.

(c). Does not arise

**Officers of Telegraph and Telephone  
Engineering Department on Deputation  
to Indian Telephone Industries  
Ltd.**

127 SHRI N K SANGHI Will the Minister of COMMUNICATIONS be pleased to state

(a) the names and designations of officers of the Telegraph and Telephone Engineering Department, who are at present on deputation to the Indian Telephone Industries Limited Bangalore and Allahabad, the posts held by them, the pay and allowances drawn by them and the period of deputation in each case ,

(b) the manner in which the selection was made and whether the names were called for from all Postal Circles and Telephone Districts, and if not, the reasons therefor, and

(c) whether in pursuance of the Home Ministry's orders, an option has been given to those Officers either to get themselves absorbed in the Indian Telephone Industries or revert to their parent department ?

THE MINISTER OF COMMUNICATIONS (SHRI SHER SINGH) . (a) A Statement is laid on the Table of the House. [*Placed in Library. See No. LT—95/71*]

(b) Post of Chairman—cum—Managing Director is a 'top executive post' included in Schedule 'C' of top management posts in Public Undertakings. Appointment to this post is made from empanelled officers. Of P & T officers belonging to Sr. Administrative Grade of TES Class I included in the panel, Shri C. A. Cornelius. (Sl. No 1 of statement) who was the seniormost, was selected.